

STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES IN  
THE MONTH OF SEPTEMBER, 2015 THE HIGH COURT OF HIMACHAL PRADESH AT SHIMLA.

S.NO	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL						LOK ADALAT Settled	TOTAL DISPOSAL DURING THE MONTH	NO.OF CASES ADMITTED
				DIVISION BENCH		SINGLE BENCH		FULL BENCH				
				In Limine	Regular	In Limine	Regular	In Limine	Regular			
CIVIL (ORIGINAL) CASES												
1.	CWP	6196	259	0	0	0	0	0	0	0	928	0
2.	ITR	0	0	0	0	0	0	0	0	0	0	0
3.	STR	9	0	0	0	0	0	0	0	0	0	0
4.	EDR	0	0	0	0	0	0	0	0	0	0	0
5.	CO.P	46	1	0	0	0	0	0	0	0	1	0
6.	COAPP	60	1	0	0	0	0	0	0	0	7	0
7.	COPC	225	67	0	0	0	0	0	0	0	88	0
8.	CS	413	7	0	0	0	0	0	0	0	6	0
9.	EX.P	64	2	0	0	0	0	0	0	0	0	0
10.	OMPM	35	4	0	0	0	0	0	0	0	3	0
11.	PA	0	0	0	0	0	0	0	0	0	0	0
12.	PP	0	0	0	0	0	0	0	0	0	0	0
13.	EL.P	0	0	0	0	0	0	0	0	0	0	0
14.	EMP	0	0	0	0	0	0	0	0	0	0	0
15.	OMP	335	27	0	0	0	0	0	0	0	13	0
16.	ARB.P	0	0	0	0	0	0	0	0	0	0	0
17.	ITAPP	0	0	0	0	0	0	0	0	0	0	0
18.	CMPMO	447	51	0	0	0	0	0	0	0	53	0

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S.NO	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL								TOTAL DISPOSAL DURING THE MONTH	NO.OF CASES ADMITTED
				DIVISION BENCH		SINGLE BENCH		FULL BENCH		LOK ADALAT Settled			
				In Limine	Regular	In Limine	Regular	In Limine	Regular				
19.	WTR	0	0	0	0	0	0	0	0	0	0	0	
20.	ExRef	0	0	0	0	0	0	0	0	0	0	0	
21.	EXC.P	0	0	0	0	0	0	0	0	0	0	0	
22.	ARB.C	173	4	0	0	0	0	0	0	0	9	0	
23.	CWPIL	20	2	0	0	0	0	0	0	0	2	0	
24.	CWP-T	0	0	0	0	0	0	0	0	0	0	0	
25.	CWPOA	42	0	0	0	0	0	0	0	0	0	0	
26.	CWPTA	0	0	0	0	0	0	0	0	0	0	0	
27.	COPCT	0	0	0	0	0	0	0	0	0	0	0	
28.	CREW	0	0	0	0	0	0	0	0	0	0	0	
29.	EX.PT	123	0	0	0	0	0	0	0	0	1	0	
	TOTAL :-	8188	425	0	0	0	0	0	0	0	1111	0	
CIVIL (NOT ORIGINAL) CASES													
30.	FAO	2396	40	0	0	0	0	0	0	0	64	0	
31.	RFA	3908	32	0	0	0	0	0	0	0	8	0	
32.	LPA	876	19	0	0	0	0	0	0	0	42	0	
33.	C.REV/RP	43	18	0	0	0	0	0	0	0	13	0	
34.	CONTA	0	0	0	0	0	0	0	0	0	0	0	
35.	RSA	5438	37	0	0	0	0	0	0	0	45	0	

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